## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	CP (TCAA) No.55/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/394/2016
NAME OF THE COMPANY	Genome Valley Tech Parks & Incubators Pvt. Ltd
NAME OF THE TRANSFEROR/DEMERGER COMPANY	Genome Valley Tech Parks & Incubators Pvt. Ltd
NAME OF THE TRANSFEREE/RESULTING COMPANY	
UNDER SECTION	391/394

## Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.S.Raju	Advocate	Vsrainco @ rediff.com 98480 43415	phli

## Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V·S·Rajn	Advocate	VS ROJUCO® REDIH COM 9848043415	bor

Shri V.S. Raju, Learned Counsel for the Petition was present.

CP is disposed of by separate orders.

Member (T)

Member (J)

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